

**MCOB / NIA Spl. Court Room No. 55**  
**CITY CIVIL AND SESSIONS COURT MUMBAI**  
 IN THE COURT OF HHJ SHRI. R.R. BHOSALE  
 COURT 55 ADDL. SESSIONS JUDGE  
 Criminal Case List Dated 22-09-2020

Sr.No.	Case Type	Case No.	Title	Name of Adv.
<b>JUDGMENT</b>				
1	SPL CASE MCOB	'06/15	The State DCB CID Vs Ali Ahmed Jibril Shah and ors.	
<b>R/E</b>				
2	MCOB 1999	'01/2005	The State of Maharashtra Vs Jamiruddin Gulam Rasul Ansari1	
3	SPL CASE MCOB	'16/2016	The state DCB CID Vs J M Joshi and anr Accused	
4	SPL CASE MCOB	'14/2018	CBI Vs MOHAMMED FARUKH MANSURI	
5	NIA	'01/2015	Areeb Majeed V/s. NIA	
<b>U/s 313 Statement of Cr.P.C.</b>				
6	SPL CASE MCOB	'17/2013	The State DCB CID Vs Kiran @ Mama @ Kailash Sawant	
7	SPL CASE MCOB	'19/2016	GHATKOPER POLICE STATION. Vs KUMAR KRISHNA PILLAI @ KRISHNAN KUMAR PILLAI @ KUMAR KRISHNA PILLAI @ KUMAR ANNA @KP	
8	SPL CASE MCOB	'02/2018	DCB, CID, MUMBAI Vs PRAFUL MAGANLAL KAPADIA	